

No.R(J)/81/2022

High Court of Karnataka,  
Bengaluru,  
Date: 18<sup>th</sup> June 2022

**CIRCULAR**

The Hon'ble Court vide order dated 24.03.2022 in Criminal Petition No.1653/2022 has passed the following order:

**O R D E R**

“xxx

23. (iv) The registry and District Courts are directed to insist for vakalat when a bail petition is filed seeking for an anticipatory bail since the accused is not in custody in order to avoid fraud on the Court since the petitioner denies the very instructions given to the counsel and it is safer on the counsel also.

xxx”

Therefore, the officers and officials working in Criminal Branch of this office and District Courts are hereby directed to insist for Vakalath when a bail petition is filed seeking for an anticipatory bail in order to avoid fraud on the Court. Any lapse in this regard will be viewed seriously.

BY ORDER OF THE HON'BLE CHIEF JUSTICE

**Sd/-**

**(JAISHANKAR)**

**REGISTRAR (JUDICIAL)**

To:

1. The Principal District and Sessions Judge of Karnataka State with a request to circulate the same to all the Courts coming under their jurisdiction.
2. The Additional Registrar General, High Court of Karnataka, Benches at Dharwad and Kalaburagi

3. The Central Project Co-ordinator with a request to web host the Circular
4. P.S. to Hon'ble the Chief Justice.
5. All the Private Secretaries to Hon'ble Judges
6. All the PAs to Registrars with instructions to bring to the notice of the concerned Registrars about the Circular.
7. The Chairman, Karnataka State Bar Council, Old KGID Building, Bengaluru
8. The President, Advocates' Association, Bengaluru
9. The President, Advocates' Association, High Court of Karnataka, Dharwad / Kalaburagi Bench
10. The President, Women Federation of Lawyers, Bengaluru
11. P.A. to Registrar (Judicial) with a request to circulate the same to all the Court officers and Assistant Court Officers of this office.
12. Group 'A' officers working on judicial side.
13. All the Section Officers, working on Judicial side, with a direction to circulate the same to the Staff working under their control.
14. Office Copy.